

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

Subject: In supersession of the earlier orders, allocation of the Districts to the Hon'ble Judges shall be as under, with immediate effect.

<b><u>S.No.</u></b>	<b><u>Name of the Hon'ble Administrative Judge</u></b>	<b><u>Name of the District</u></b>
1	JUSTICE JOYMALYA BAGCHI	KRISHNA
2	JUSTICE C.PRAVEEN KUMAR	VISAKHAPATNAM
3	JUSTICE A.V.SESHA SAI	GUNTUR
4	JUSTICE U.DURGA PRASAD RAO	EAST GODAVARI
5	JUSTICE M.SATYANARAYANA MURTHY	CHITTOOR
6	JUSTICE D.V.S.S.SOMAYAJULU	WEST GODAVARI
7	JUSTICE KONGARA VIJAYA LAKSHMI	NELLORE
8	JUSTICE M. GANGA RAO	KURNOOL
9	JUSTICE Ch. MANAVENDRANATH ROY	ANANTAPUR
10	JUSTICE M. VENKATA RAMANA	KADAPA
11	JUSTICE M. VENKATA RAMANA	PRAKASAM (Addl. Charge)
12	JUSTICE R.RAGHUNANDAN RAO	SRIKAKULAM
13	JUSTICE BATTU DEVANAND	VIZIANAGARAM

DATE: 04-10-2021.

  
REGISTRAR GENERAL

04/10/2021